

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Petition(s) for Special Leave to Appeal (C) No(s). 27558/2023

BAREILLY DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

AMBA PRASAD &amp; ANR.

Respondent(s)

Date : 23-02-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rakesh Uttamchandra Upadhyay, AOR  
Mr. Harsh Som, Adv.  
Mr. Rakesh Uttam Chandra Upadhyay, Adv.  
Ms. Aarti U. Mishra, Adv.

For Respondent(s)

Mr. Haraprasad Sahu, Adv.  
Mr. Pranaya Kumar Mohapatra, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Despite service of notice on respondent No.2, there is no appearance.

Ld. Counsel for respondent No.1 submits that yesterday he has filed the counter affidavit. Registry to verify the same.

Ld. Counsel for petitioner submits that he has deposited 50% of amount as directed by the Hon'ble Court.

The matter be processed for listing before the Hon'ble Court, as per rules.

MAHESH TANAJIRAO PATANKAR  
Registrar